

Revision of Papankalan Project

*858. SHRI VIDYADHAR GOKHALE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the compelling reasons for the DDA to review and revise an already approved development plan of Papan-Kalan project;

(b) whether DDA officials are competent to engage consultants for revising any plan approved by the Government; and

(c) whether Government propose to scrap the consultancy agency/group and institute an inquiry to fix responsibility on the DDA officials for wasting public funds and delaying implementation of the Papankalan project?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Development plans prepared and approved by the Delhi Development Authority are required to be submitted to Delhi Urban Art Commission for consideration and approval as such or, if they so advise, after revising the same as per their comments/suggestions.

(b) Government's concurrence was only of DDA's proposal to issue public notice inviting objections/suggestions to the change in land-use of project land, as prescribed under the Delhi Development Act, 1957. It was within DDA's competence to engage experts for improving the land-use plan and preparing structural plans.

(c) There has been no wasteful expenditure or delay. In fact, Delhi Urban Art Commission has since approved the revised plan at the conceptual stage. No enquiry is considered necessary.

[Translation]**Construction of Sutlej-Yamuna Link Canal**

*859. SHRI KAPIL DAV SHASTRI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the progress made in the construction of the Sutlej-Yamuna link canal during 1989-90 in comparison to 1988-89;

(b) the details of work completed on the project in Punjab, the amount spent thereon so far and the expenditure likely to be incurred;

(c) whether the land for the construction of this canal has been acquired and the compensation to the affected farmers paid;

(d) if so, the details thereof and if not, the time by which this is likely to be done;

(e) whether other connected works like the construction of overbridges and syphons have been completed and if not, the time by which these are likely to be done; and

(f) the details of works completed on the project and by which time the remaining works are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a), (b), (e) and (f). A Statement is given below.

(c) Yes, Sir.

(d) 1625 ha. has been acquired and compensation of Rs. 31.16 crores paid.

STATEMENT

Sl. No.	Item	Total quantity	Completed till March 1989	Additional Progress made			Remarks
				during 1988-89	during 1989-90		
1	2	3	4	5	6	7	
1.	Earthwork (lakh cu.m.)	440.75	401.62	14.33	10.02	97% of earthwork and 94% of lining has been completed. Balance earthwork and lining is in the gaps in the vicinity of the structures and is linked to their completion.	
2.	Lining (lakh.sq.m.)	53.22	43.96	4.44	1.87		
3.	Major cross drainage works (Nos)	10	2	2	6	All completed.	
4.	Sirsa Aqueduct (Nos)	1	—	—	—	Load test completed. Balance work likely to be completed by January, 1991.	
5.	Medium cross Drainage works	41	15	7	14	Work in progress on balance 5 and likely to be completed by December, 1990.	
6.	Village Road Bridges	58	27	11	11	Work in progress on balance 9 and likely to be completed by December,	

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1	2	3	4	5	6	7

1990. Villagers have now demanded raising of deck at few bridges.

At two remaining bridges, the structure has been completed but linking of railway tracks to be done. Villagers have demanded subway under one bridge and a culvert at the other. These additional works as also the linking of track are likely to be completed by March, 1991.

Remaining one bridge is also almost completed.

Work in progress on remaining 6 and likely to be completed by December, 1990.

7. Railway Bridges 3 1 — —

8. National Highway Bridges 4 — — 3

9. State Road Bridges 11 — 2 3

Sl. No.	Item	Total quantity	Completed till March 1989	Additional Progress made		Remarks
				during 1988-89	during 1989-90	
1	2	3	4	5	6	7
10.	Inter-Linking of SYL and Nangal Hydel Channel	1	—	—	Earthwork started	The inter-State issues amongst the States could be resolved only in December, 1989.
11.	Repairs to Damaged Reach Km. 67 to Km. 81	—	—	—	—do—	New item necessitated on account of damage due to floods of 1988. Work in progress and likely to be completed by November, 1990.
12.	Funds (Rs. crores)	429.77	309.60	55.09	50.45	Government of Punjab have only recently submitted a revised estimate for Rs. 560 crores to the Central Water Commission.